

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/113/2024 in IA (CA)/88/2022 in CP No.432/241/HDB/2020
NAME OF THE COMPANY	Tirumalatirupati Constructions India Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Tirumalatirupati Constructions India Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/113/2024 in IA (CA)/88/2022

Present: None for the Applicant.

Ld. Counsel Mr. Sachin Sharma for the Respondent.

There is no urgency for preponement of IA 88/2022. Accordingly, this application is dismissed.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)